


**HARYANA STATE POLLUTION CONTROL BOARD**

SECTOR -16A, Ballabgarh Region, FARIDABAD

F-TMS-41410/41411

No. HSPCB/BR/2020/ 3301-03

Dated: 1/9/20

To

 The Registrar General,  
National Green Tribunal,  
New Delhi.

Sub:-

**Status report on behalf of Haryana State Pollution Control Board in compliance of order dated 07-01-2020 in the matter of O.A No. 02/2020 news item published in "The Hindu" Authorized by Ashok Kumar "Overflowing sewage on National Highway - 19" Sparks safety concerns".**

In this connection, please find enclosed herewith the status report on behalf of Haryana State Pollution Control Board in compliance of order dated 07-01-2020 in the matter of O.A No. 02/2020 news item published in "The Hindu" Authorized by Ashok Kumar "Overflowing sewage on National Highway - 19" Sparks safety concerns".

DA/as above

  
Regional Office, HSPCB  
Ballabgarh Region

Endstt. No.

(DA) Dated:

A copy of above is forwarded to the legal cell, Haryana State Pollution Control Board, Panchkula for information and necessary action please.

DA/as above

  
Regional Office, HSPCB  
Ballabgarh Region

Endstt. No.

Dated:

A copy of above is forwarded to The Chairman, Haryana State Pollution Control Board, Panchkula for information and necessary action please.

DA/as above

  
Regional Office, HSPCB  
Ballabgarh Region

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**PRINCIPAL BENCH, NEW DELHI**

**(OA No. 02/2020)**

**O.A No. 02/2020 news item published in "The Hindu" authorized by Ashok Kumar "Overflowing sewage on National Highway - 19" Sparks safety concerns".**

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**BEFORE THE NATIONAL GREEN TRIBUNAL**

**AT PRINCIPAL BENCH, NEW DELHI**

**(OA No. 02/2020)**

**O.A No. 02/2020 news item published in "The Hindu" authorized by Ashok Kumar "Overflowing sewage on National Highway - 19" Sparks safety concerns".**

**Status report in compliance of order dated 7.1.2020**

**MOST RESPECTFULLY SHOWETH:**

1. That this Hon'ble Tribunal has taken cognizance of the news report w.r.t. overflowing sewage on National Highway - 19 at village Sikri, Faridabad District. Further, this Hon'ble Tribunal has sought report from the Haryana State Pollution Control Board and District Magistrate, Faridabad.
2. That after taking note of the present matter, the Haryana State Pollution Control Board through Regional Officer, Ballabhgarh vide letter dated 20.1.2020 requested the National Highway Authority of India (NHAI) and the District Development Panchayat Officer (DDPO), Faridabad to submit the action taken report w.r.t problem highlighted in the news report. Similar request was made by the Deputy Commissioner also to the Project Director, NHAI. Copy of letter dated 20.01.2020 issued sent by the HSPCB to the NHAI and the DDPO, Faridabad is annexed as **Annexure-R/1 (Colly)**.

3. That the Project Director, NHAI vide letter dated 22.01.2020 submitted that matter has already been taken up with the authorities of the State. It was further submitted that the Block Development & Panchyat Officer Officer and Village Sarpanch may please be asked to arrange for the cleaning of drain and stop dumping of garbage/polythene in the drain by villagers and shopkeepers. Copy of letter dated 22.01.2020 is annexed herewith as **Annexure-R/2**.

4. That the HSPCB communicated the stand of the NHAI to the DDPO and again requested to submit the Action taken Report. After several communications and request to submit immediate solution apart from permanent solution of the problem, the BDPO, Ballabgarh, vide letter dated 11.08.2020 submitted that till about last 3 years, water from village was being channelised through a Naala alongside the National Highway. However, the NHAI constructed the service road and that Naala was broken. In place of said naala, a drain was constructed between National Highway and Service road. Further, the NHAI connected the drain with four underground pipes under the service road and water of village was being channelised. However, no new naala was constructed by the NHAI despite oral assurance. It has been further informed that due to waste and polythene in the drain/pipes, water got over flowed on Mohla Raod which reached to National Highway. As a temporary measure, a kacchi drain has been

*Am*

*[Signature]*

made by Gram Panchayat along the service road. Now, water of drain/pipe is not overflowed towards Mohla road and National Highway. This Kacchi drain is being cleaned by the Gram Panchayat from time to time. The kacchi drain and four underground pipes are being shown in google map. As a permanent measure, plan to construct pakka Naala has been prepared by the Gram Panchayat. Demand of fund has been sent to the Special Secretary, Development & Panchayat Dept., Chandigarh. At present no water is flowed over the road/ National Highway. Copy of letter dated 11.08.2020 of the Block Development and Panchayat Officer, Ballabgarh is annexed herewith as **Annexure-R/3**. Copy of google map showing Mohla road, underground 4 pipes, kacchi drain and service road is annexed herewith as **Annexure-R/4**. Photographs are annexed herewith as **Annexure-R/5**.

5. That after taking note of the ground situation, the Deputy Commissioner has directed the Project Director, NHAI to ensure the regular cleaning of drain and four underground pipes till the permanent solution is executed sothat over flow of water is not being caused on the road. The letter dated 18.08.2020 sent by Deputy Commissioner, Faridabad to the Project Director, NHAI is annexed herewith as **Annexure-R/6**.

6. That at present no water is being over flowed at road/highway from the village Sikri after taking interim measure by the Gram Panchayat. However, it is recommended that till the construction of pakka Naala by Gram Panchayat Sikri, the NHAI should clean the drain and underground pipes regularly.

The report is submitted accordingly. It is being undertaken that directions passed by this Hon'ble Tribunal shall be complied with sincerely.



**Regional Officer  
HSPCB Ballabgarh Region**



**Deputy Commissioner  
Faridabad**

Date: 01/09/2020  
Place: Faridabad



R/1

No. HSPCB/BR/2020/8868-70

Dated: 20/1/20

To: The Project Director,  
 National Highway Authority of India,  
 Plot No.8, Near Toll Plaza Building,  
 Main Mathura Road, Sarai, Faridabad.

Sub: O.A. No. 02 / 2020 news item published in "The Hindu" authored by Ashok Kumar "Overflowing sewage on National Highway - 19" sparks safety concerns".

In this connection, please find enclosed herewith the copy of order dated 07.01.2020 of the above mention case received through e-mail from the Hon'ble National Green Tribunal New Delhi regarding sewage from Seekri Village in Faridabad District in Haryana is over flowing on to the service road and on the stretch of Delhi-Agra Highway. The flooded road hampers the movement of vehicles, emits fould smells, causes water borne diseases and accidents on the highway. Pipeline and drains get frequently choked due to dumping of garbage in the open drain, leading to overflowing of sewage to the service road..

In view of a above, you are requested to submit the action taken report within one week to this office so that the factual action taken report may be submitted to the Hon'ble NGT well within time.

Treat it as most urgent being NGT matter.

DA/Copy of order

*[Signature]*  
 Regional Officer  
 Ballabgarh Region

dated

Endst.No.HSPCB/BR/2020/

A copy of the above is forwarded to the Deputy Commissioner, Faridabad with the request to direct the concern to submit action taken report prescribed time being a NGT matter.

*[Signature]*  
 Regional Officer  
 Ballabgarh Region

dated

Endst.No.HSPCB/BR/2020/

A copy of the above is forwarded to the Chairman, Haryana State Pollution Control Board, Panchkula for information please.

*[Signature]*  
 Regional Officer  
 Ballabgarh Region

*[Handwritten signature]*  
 20/01/2020

*[Handwritten signature]*  
 20/1/2020

*[Handwritten mark]*

भारतीय राष्ट्र मार्ग प्राधिकरण  
(सड़क परिवहन एवं राजमार्ग) विभाग, भारत सरकार  
National Highways Authority of India  
(Ministry of Road Transport & Highways, Govt. of India)  
गलियारा प्रबन्धन इकाई / CORRIDOR MANAGEMENT UNIT

टेलिफोन: 0129-2279538  
फैक्स: 0129-2279538  
ई-मेल: mat@nhai.org

R/2

प्लॉट सं08, टोल प्लाजा भवन के समीप, मथुरा रोड, फरीदाबाद-121003 (हरियाणा)  
P. No.8, Near Toll Plaza Building, Main Mathura Road, Faridabad-121003 (Haryana)

NHAI/CMU/MTR/Poor Maint./2020/D-57109

Dated: 22.01.2020

To,  
Regional Officer,  
Ballabgarh Region Haryana State Pollution Control Board,  
Near Hewo Apartment, Sector 16A, Faridabad  
E-mail: hspcbrobr@gmail.com

**Sub: O.A. No. 02/2020 news item published in "The Hindu" authored by Ashok Kumar "Overflowing sewage on National Highway -19" sparks safety concerns".**

Ref: Your office letter no. HSPCB/BR/2020/8868-70 dt. 20.01.2020

Sir,

Reference your letter no. 8868-70 dated 20.01.2020 regarding the subject cited case.

It is kindly intimated that the problem of discharge of sewage water at Village Sikri is causing great problem in the construction and maintenance of National Highways. To resolve this problem, the higher authorities of NHAI, higher authorities of State of Govt. Haryana and District Administration had requested many times to the local bodies. The said problem could not be resolved due to non-co-operative attitude of the Villagers of Sikri.

The matter was taken up with the higher authorities of NHAI and after thoughtful consideration, Sh. R.P. Singh, Chairman, NHAI wrote a DO letter on 15.05.2015 (**Annexure-I**) to Sh. D.S. Dhesi, IAS, the then Chief Secretary Govt. of Haryana, apprising the problem of sewage and vast over flow of water on the main carriageway of NH-02 and requested to directed the local authorities to make their own arrangements for disposal of their weather flow and storm water. In response to the said DO, Sh. Hardeep Singh, IAS, Additional Chief Secretary, Govt. of Haryana wrote DO to Sh. Amit Kumar Agrawal, IAS, the then Deputy Commissioner, Faridabad, Sh. Ashok Kumar, Meena IAS the then Deputy Commissioner, Palwal and Sh. Ashok Kumar, IAS the then Municipal Corporation, Faridabad on 05.06.2015 (**Annexure-II**), Sh. Sanjeev Ranjan, IAS, Chairman NHAI wrote a DO to Sh. D.S. Dhesi, IAS, the then Chief Secretary Govt. of Haryana on 03.01.2019 (**Annexure-III**) with the request to direct the local civic authorities to make their arrangement for disposal of sewer/drain water (copies of DO letter attached).

Contd.....P/2

Building a Nation, Not Just Roads/ सड़कें ही नहीं राष्ट्र का भी निर्माण

(हम हिन्दी में पत्राचार का स्वागत करते हैं)

Corporate Office: G-5&6, Sector-10, Dwarka, New Delhi - 110075  
निगमित कार्यालय: जी-5 एवं 6, सेक्टर-10, द्वारका, नई दिल्ली-110075

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**भारतीय राष्ट्रीय राजमार्ग प्राधिकरण**  
 (राष्ट्रक परिवहन एवं राजमार्ग मंत्रालय, भारत सरकार)  
**National Highways Authority of India**  
 (Ministry of Road Transport & Highways, Govt. of India)  
 गलियारा प्रबन्धन इकाई / CORRIDOR MANAGEMENT UNIT

दूरभाष 0129-2279538  
 टेलिफैक्स: 0129-2279538  
 ई-मेल: mat@nhai.org  
 E-mail: mat@nhai.org

R/2

प्लॉट सं०८, टोल प्लाजा भवन के समीप, मथुरा रोड, फरीदाबाद-121003 (हरियाणा)  
 P. No.8, Near Toll Plaza Building, Main Mathura Road, Faridabad-121003 (Haryana)

D-57109 dt: 22/01/2020

-2-

Despite the above direction from the higher authorities the problem could not be resolved and the said problem occurred at different places at different interval of time.

This office vide letter no. 56385 dated 29.11.2019 (**Annexure-IV**) requested the Deputy Commissioner, Faridabad to issue necessary directions to the concerned Department/Civic Amenity bodies for prevention of affluent/ waste water/ sewage water on National Highways, in order to avoid unforeseen incidence/accident on the road due to stagnation of sewerage/storm water. This office vide letter dated 04.11.2019 and letter dated 05.12.2019 (**Annexure-V**) (copy enclosed) requested the Block Development Officer, Ballabgarh, Faridabad to take immediate action for proper disposal of sewerage/drain of local habitants/residents of village Sikri.

It is also kindly brought to your notice that the road side drains constructed on both side of National Highway is only for the purpose of draining surface run of but the local Civic Authorities of Faridabad have made un authorized disposal of their sewer/drainage line into these road side drains. As a result, the road side drains get chocked and drain water, sewage and waste over flow on the main carriageway on NH-02.

Despite the best efforts by Concessionaire of the project M/s Delhi-Agra Toll Road Pvt. Ltd., the sewerage water and waste water of village Sikri continued to flow on NH-02 and thereby giving faulty look besides making it an accident prone area.

Also, Concessionaire did best efforts and lifted the sewerage water from the Highway from time to time and maintained the Highways from time to time. The concessionaire has engage sweeper gang on number of times for de-choking the drain and to clear the water logging from Highway which stands communicated to authority by the concessionaire along with the compliance photographs. The same was also published in the new paper (Danik Jagran). Though the work of lifting the sewerage/storm/waste water of the village is not with in the domain of NHAI but still in the public interest and for the safety of the ongoing vehicle, the same was done by NHAI. Regularly some of the photos sent by the Concessionaire are attached herewith to show that NHAI is on the wheels of the work.

22/1/2020

Contd.....P/3

Building a Nation, Not Just Roads/ राष्ट्रों ही नहीं राष्ट्र का भी निर्माण  
 (हम हिन्दी में पत्राचार का स्वागत करते हैं)  
 Corporate Office: G-5&6, Sector-10, Dwarka, New Delhi - 110075  
 निर्गमित कार्यालय: जी-5 एवं 6, सेक्टर-10, द्वारका, नई दिल्ली-110075

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भारतीय राष्ट्रीय राजमार्ग प्राधिकरण

(सड़क परिवहन एवं राजमार्ग मंत्रालय, भारत सरकार)

National Highways Authority of India

(Ministry of Road Transport & Highways, Govt. of India)

गलियारा प्रबन्धन इकाई / CORRIDOR MANAGEMENT UNIT

प्लॉट सं08, टोल प्लाजा भवन के समीप, मथुरा रोड, फरीदाबाद-121003 (हरियाणा)/

P. No.8, Near Toll Plaza Building, Main Mathura Road, Faridabad-121003 (Haryana)

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R/2

-3-

0-57109 dt: 21/11/20

The problem of sewerage/storm/waste water of the village Sikri can only be solved by the active participations and co-operation of the villagers of sikri by not discharging sewage on NH and the local Administration. The Block Development officer and village sarpanch may please be asked to arrange for the cleaning of drain and stop dumping of garbage/polythene in the drain by villagers and shopkeepers and also the Civic Authorities be requested to divert village sewage to the disposal point instead of discharge it in the storm water drain constructed for surface run off only.

The Concessionaire had been directed to take all necessary action to drain out the accumulated sewage from NH carriageway and it is a continuous process.

Thanking you

  
Project Director

CMU- Mathura

Enls: as above.

Copy to: Deputy Commissioner, Faridabad for information please.

Copy also to: (i) CGM(T)/RO-Delhi, NHAI HQ, New Delhi for information please.

Building a Nation, Not Just Roads/ सड़कें ही नहीं राष्ट्र का भी निर्माण

(हम हिन्दी में पत्राचार का स्वागत करते हैं)

Corporate Office: G-5&6, Sector-10, Dwarka, New Delhi - 110075

निगमित कार्यालय: जी-5 एवं 6, सेक्टर-10, द्वारका, नई दिल्ली-110075

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14/8/20  
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14/8/20

प्रेम,

सम्बन्धित विभाग एवं पंचायत अधिकारी  
बल्लभगढ़।

सेवा में,

शेखरी अधिकारी, बल्लभगढ़ रोड,  
हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड,  
फरीदाबाद।

कमांक 7339 दिनांक 11-8-20

विषय:-

O.A. No. 02/2020 news item published in "The Hindu" authorized by Ashok Kumar "Overflowing sewage on National Highway-19" Saparks Safety concerns".

उपरोक्त विषय बारे ग्राम चौकरी में राष्ट्रीय राजमार्ग विभाग द्वारा एक सर्जिंग रोड का निर्माण लगभग 3 वर्ष पहले करवाया गया था। उस रोड पर गांव के पानी की निकासी के लिए एक नाला बना हुआ था जिसे सर्जिंग रोड का निर्माण करते समय राष्ट्रीय राजमार्ग विभाग द्वारा तुड़वा दिया गया था और उसके स्थान पर सर्जिंग रोड तथा हाइवे के बीच में एक Drain बनाया ही नहीं गया तथा सर्जिंग रोड के नीचे अवरधाराण पाईप अलंकरण पानी की निकासी उस Drain में करा दी गई थी जिससे पानी Channelize हो जाता था। उस समय NHAI अधिकारियों द्वारा मौखिक रूप से आश्वासन दिया गया था कि गांव के पानी की निकासी हेतु नाले का निर्माण करा दिया जाएगा। परन्तु ग्राम पंचायत के बार-बार कहने के बाद भी राष्ट्रीय राजमार्ग विभाग द्वारा पानी की निकासी हेतु नाले का निर्माण नहीं कराया गया।

मोहला रोड पर स्थित दुकानों के दुकानदारी व अन्य के कूड़े कचरे पालिथीन आदि के Drain/Pipe में फंसने से पानी रोड पर ओवरफ्लो होने लगता था। ओवरफ्लो हांकर मोहला रोड से हाइवे पर आ जाता था। इसके अस्थाई समाधान के लिए ग्राम पंचायत द्वारा पानी का ओवरफ्लो रोकने के लिए सर्जिंग रोड के साथ पंचायत की लगती हुई भूमि में एक कच्ची नाली बनाई है। अब Drain/Pipe का अवरधाराण पानी मोहला रोड तथा हाइवे की तरफ नहीं जाता। कच्ची नाली की सफाई ग्राम पंचायत द्वारा समय-समय पर कराई जाती है। ग्राम पंचायत द्वारा बनावाई गई कच्ची नाली तथा वारों पाईपों के पॉइंट को गूगल मैप में दर्शा दिया गया है जो कि इस पत्र के साथ संलग्न है। वर्तमान में हाइवे पर कोई पानी ओवरफ्लो नहीं है।

उक्त समस्या के स्थाई समाधान हेतु सर्जिंग रोड से लगती हुई पंचायत की भूमि में पक्का नाला बनवाने का प्लान ग्राम पंचायत द्वारा तैयार करवाया गया है जिसकी अनुमानित लागत ₹10 65.75 लाख रुपये है। इस कार्यालय के पत्र क्रमांक 1843/पंचायत दिनांक 15/07/2020 के द्वारा विशेष अधिकारी, विकास एवं पंचायत विभाग, हरियाणा चण्डीगढ़ की सेवा में भेजकर फंड देने हेतु मांग की गई है, जोसे ली कृपया से सख्त प्रतिक्रिया देनी, पक्के नाले का निर्माण करा दिया जाएगा।

संलग्न: उक्त।

पू० कमांक 7339

दिनांक 11-8-20

सम्बन्धित विभाग एवं पंचायत अधिकारी  
बल्लभगढ़।

इसकी एक प्रति तत्प्रायुक्त फोनिय फरीदाबाद की सेवा में भेजकर अनुरोध पूर्वक लिखा जाता है कि जब तक इस समस्या का स्थाई समाधान नहीं हो जाता है तब तक राष्ट्रीय राजमार्ग विभाग को आदेश देने का कट करे कि उक्त वारों पाईपों तथा Drain की सफाई नियमित तौर से राष्ट्रीय राजमार्ग विभाग के द्वारा कराई जाये ताकि रोड पर पानी ओवरफ्लो होकर सड़क पर ना आये।

सम्बन्धित विभाग एवं पंचायत अधिकारी  
बल्लभगढ़।





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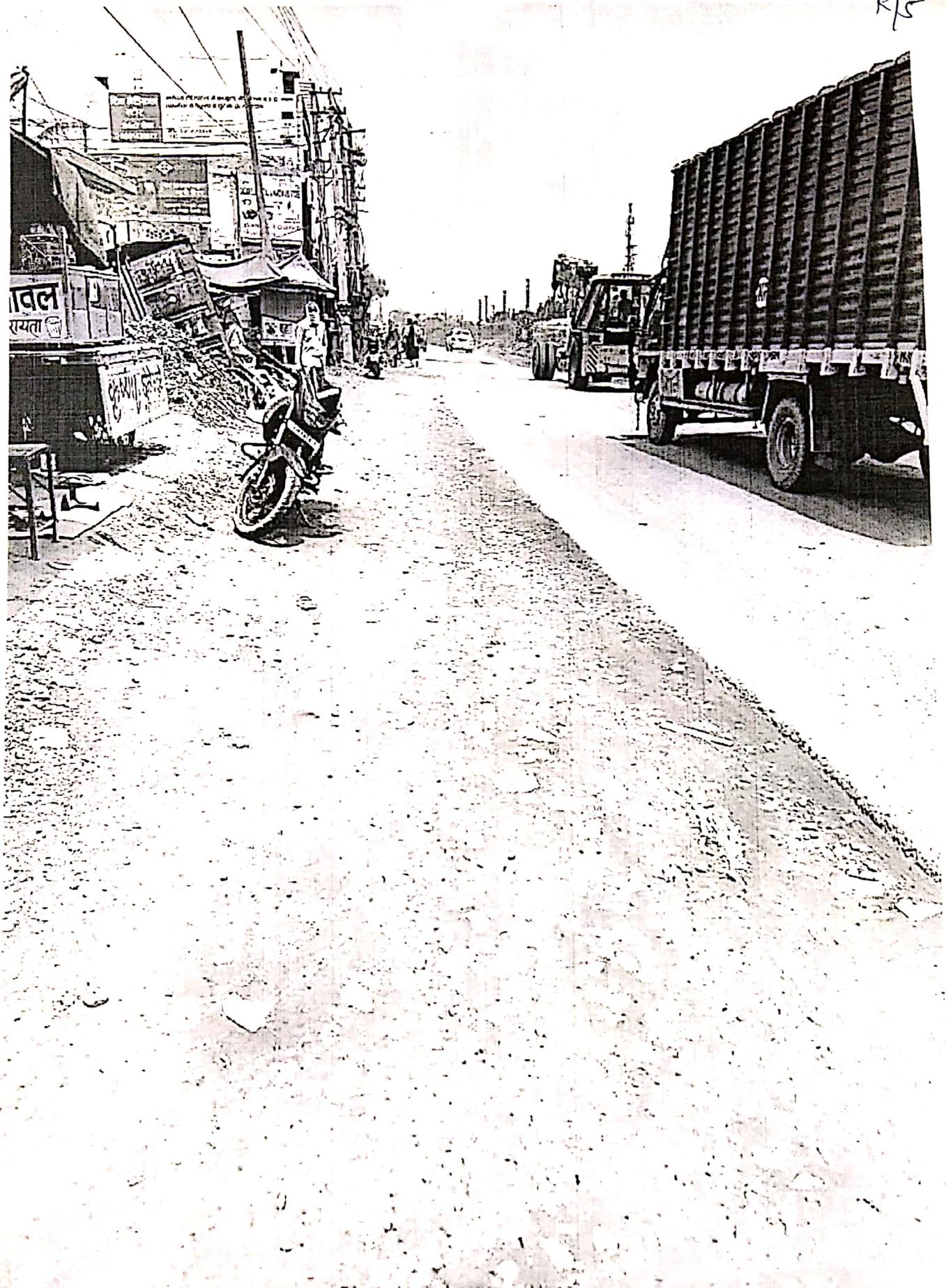
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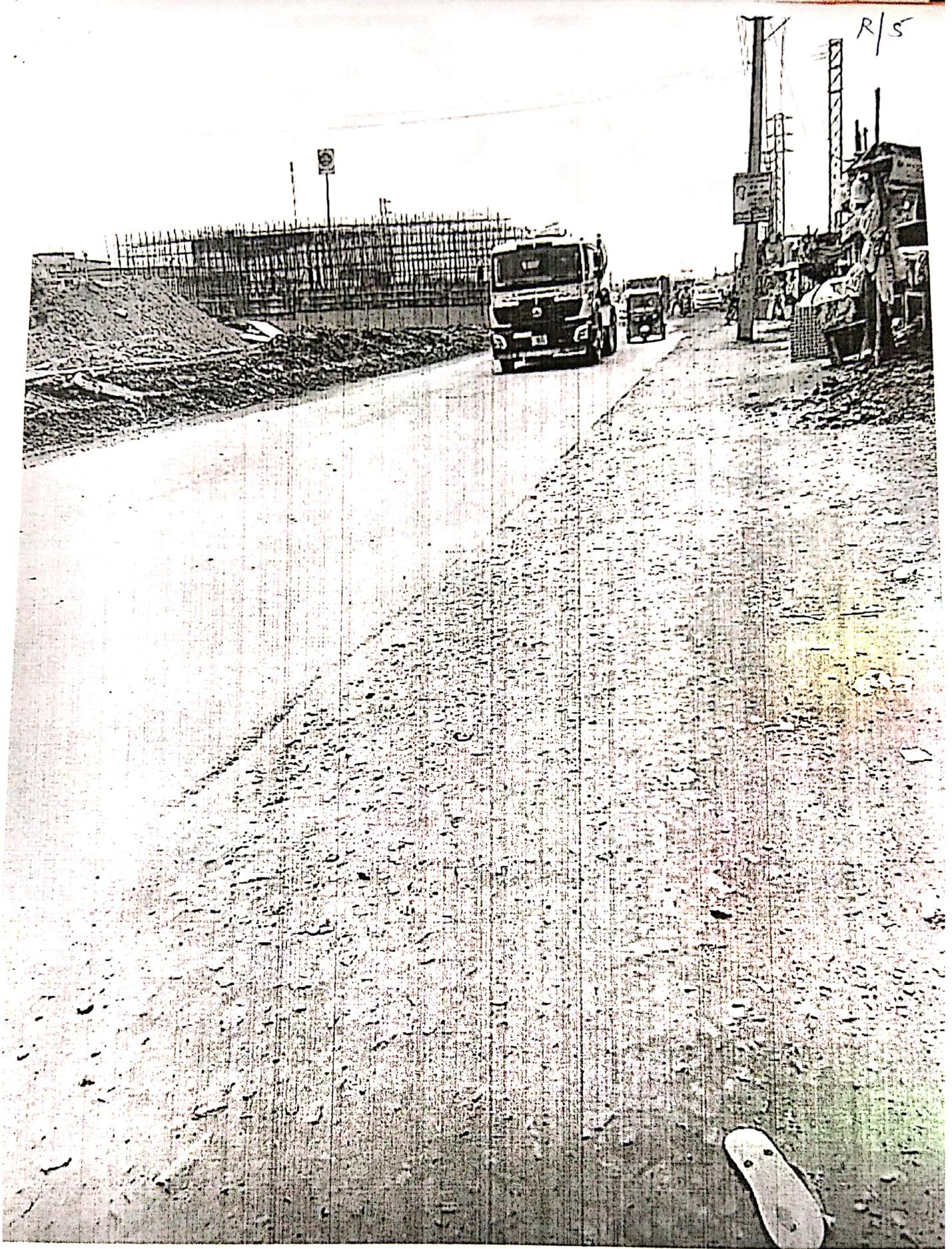
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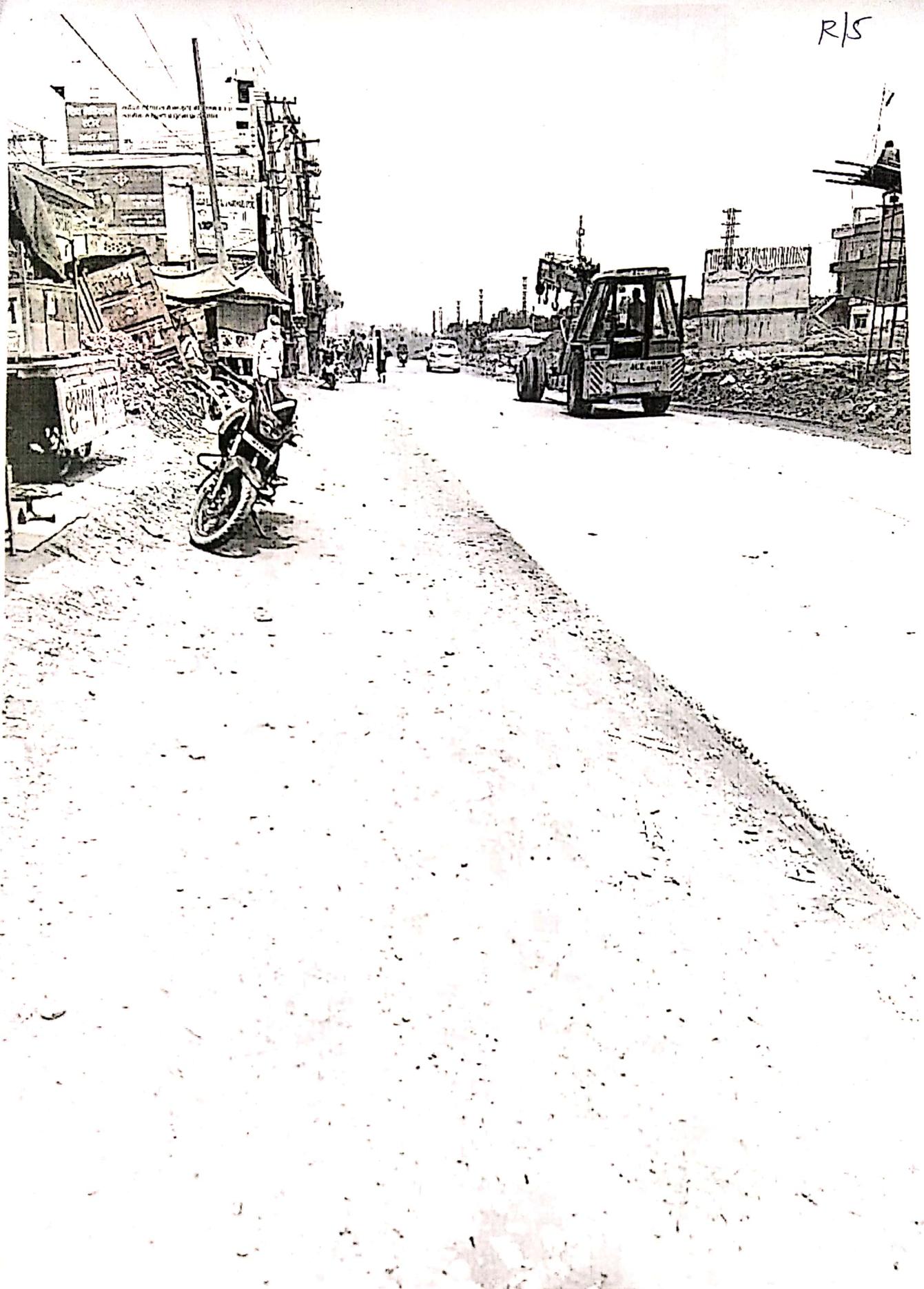
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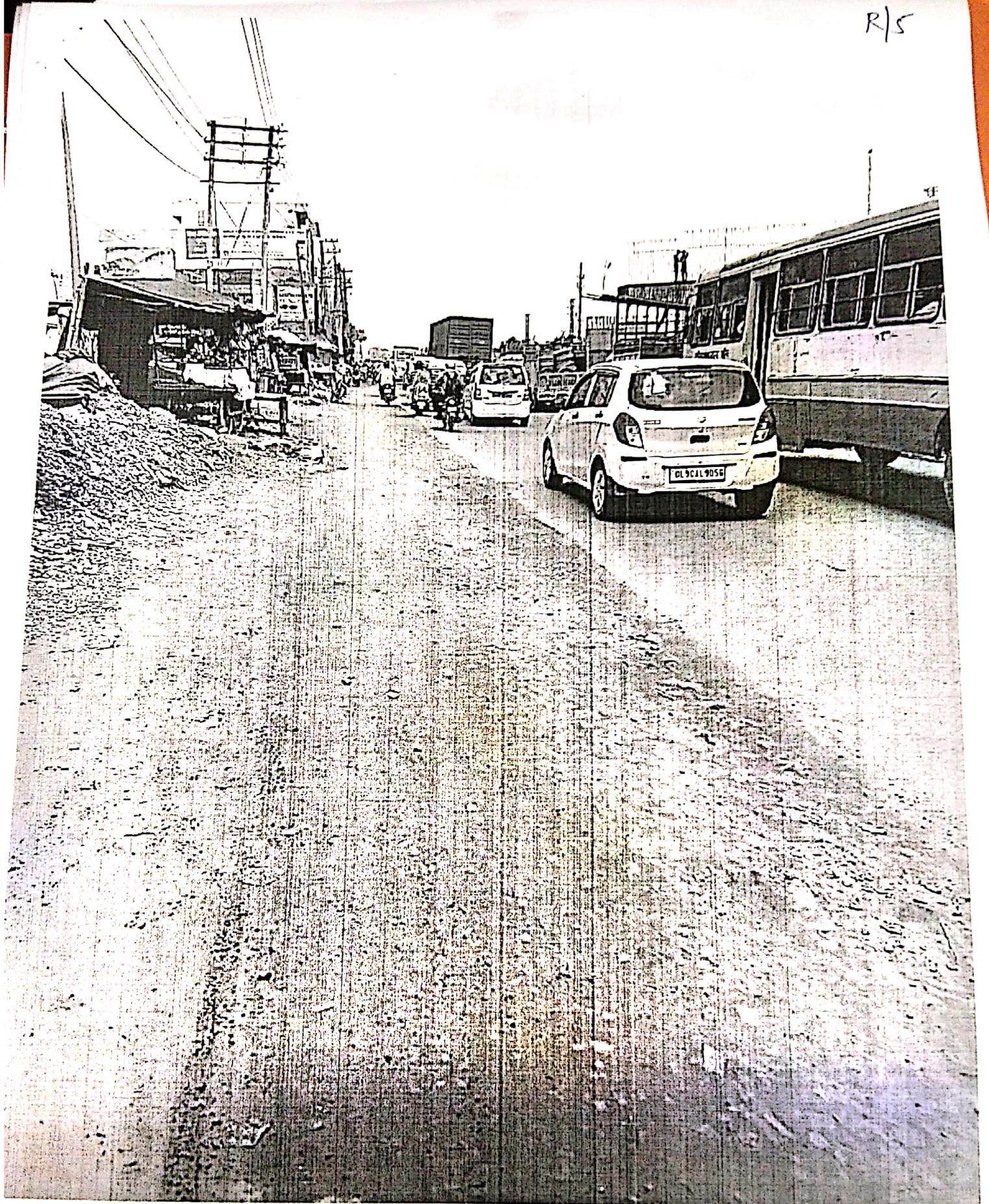
16

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Scanned with CamScanner

R/S



Scanned with CamScanner

18

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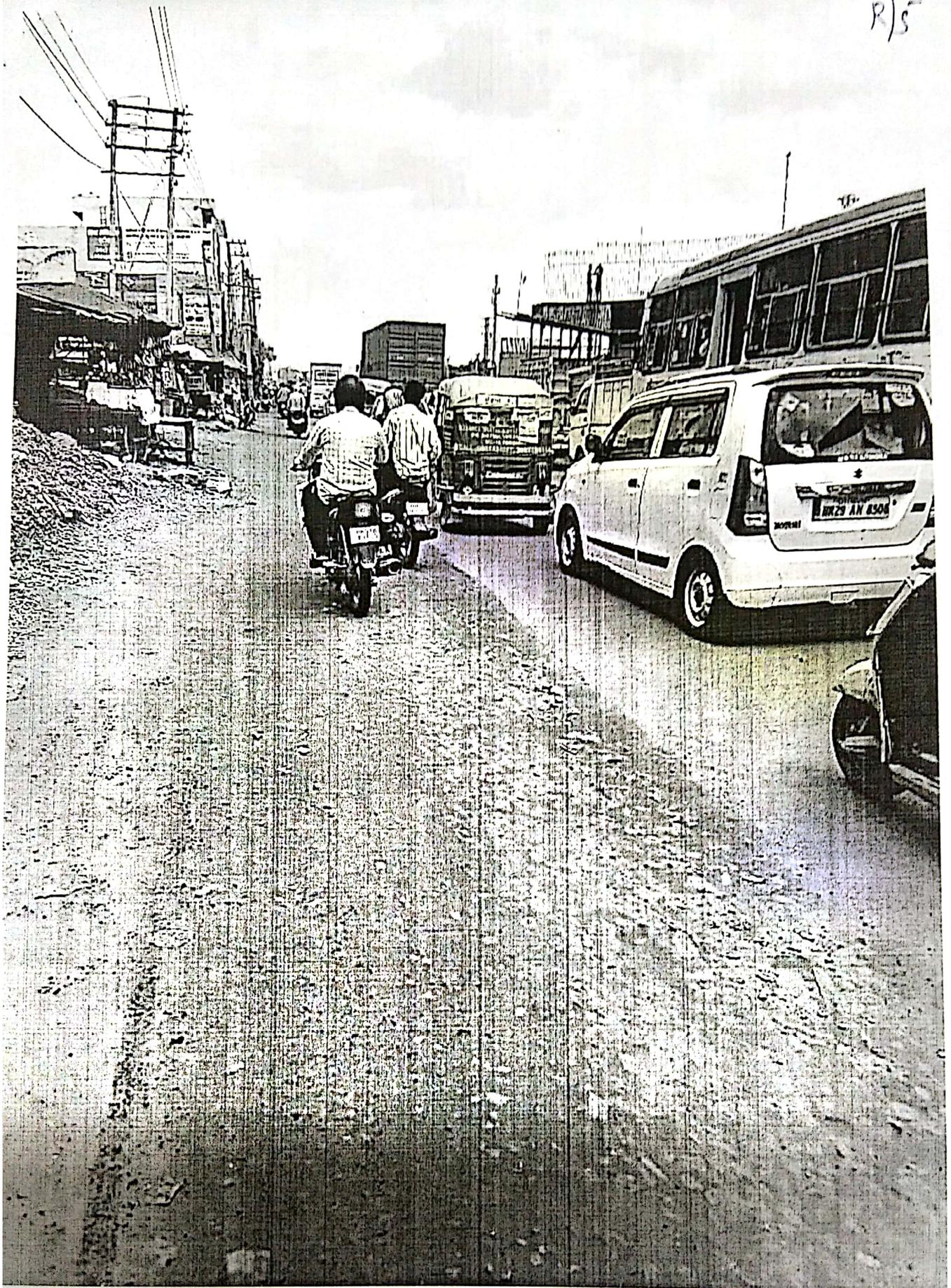
R/S



Scanned with CamScanner

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R/S



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20

Scanned with CamScanner



Scanned with CamScanner

R/S



Scanned with CamScanner

25

Scanned with CamScanner

R/S



Scanned with CamScanner

23

Scanned with CamScanner

प्रेषक

उपायुक्त, फरीदाबाद।

सेवा में

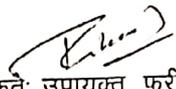
प्रोजेक्ट डायरेक्टर,  
भारतीय राष्ट्रीय राजमार्ग प्राधिकरण,  
6पी0, मथुरा रोड, सी-16ए0,  
फरीदाबाद।

क्रमांक 3392 /पंचायत दिनांक 18-08-2020

विषय:- O.A. No. 02/2020 news item published in "The Hindu" authorized by Ashok Kumar " Overflowing sewage on National Highway-19" sparks safety concerns.

उपरोक्त विषय पर खण्ड विकास एवं पंचायत अधिकारी, बल्लवगढ ने अवगत कराया है कि विषयाधीन मामला एन0जी0टी0 कोर्ट में लगा हुआ है। ग्राम सीकरी में राष्ट्रीय राजमार्ग विभाग द्वारा एक सर्विस रोड निर्माण लगभग 3 वर्ष पहले करवाने के दौरान गांव के पानी की निकासी के लिये बना हुआ नाला तुड़वा दिया था तथा उसके स्थान पर सर्विस रोड के नीचे चार अंडरग्राउण्ड पाईप डालकर पानी की निकासी करा दी गई थी। इसके अस्थाई समाधान के लिये ग्राम पंचायत द्वारा पानी का ओवरफलो रोकने के लिये सर्विस रोड के साथ पंचायत की लगती हुई भूमि में एक कच्ची नाली बनाई गई है। अब ड्रैन/पाईप का ओवरफलो पानी मोहला रोड तथा हाइवे की तरफ नहीं जाता है। इसके अतिरिक्त उक्त समस्या के स्थाई समाधान हेतु सर्विस रोड से लगती हुई पंचायत भूमि में पक्का नाला बनवाने का प्लान ग्राम पंचायत द्वारा तैयार करवाया गया है, जैसे ही सरकार से राशि प्राप्त होगी, पक्के नाले का निर्माण करु दिया जायेगा।

अतः इस बारे आपको लिखा जाता है कि जब तक उक्त समस्या का स्थाई समाधान नहीं हो जाता है तब तक आप अपने विभाग द्वारा उक्त चारों पाईपों तथा ड्रैन की सफाई नियमित तौर से करवाना सुनिश्चित करें ताकि रोड पर पानी ओवरफलो होकर सडक पर ना आये।

  
कृते: उपायुक्त, फरीदाबाद।